GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 183

TO BE ANSWERED ON THE 11^{TH} DECEMBER, 2018/ AGRAHAYANA 20, 1940 (SAKA)

CYBER CRIME PREVENTION

183. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the salient features of the Cyber Crime Prevention against Women and Children (CCPWC) Scheme and the capacity building measures adopted to tackle cyber-crimes;
- (b) whether Cyber Forensic Training Laboratories have been set up under the aegis of the scheme;
- (c) if so, the details thereof; and
- (d) the amount of funds released to the State Governments for implementation of CCPWC Scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): Ministry of Home Affairs is implementing the 'Cyber Crime Prevention against Women and Children' (CCPWC) scheme from NIRBHAYA funds during the period 2017-2020, which inter alia, includes setting up of an online cyber-crime reporting portal, a National Cyber Forensic Laboratory, cyber forensic training laboratories in States/UTs, Research & Development, awareness campaign and capacity building.
- (b) to (d): Rs. 93.12 crore have been released to all the States and UTs for cyber forensic training laboratory in each State/ UT and capacity building programmes. Cyber Forensic Training Laboratories have been commissioned in the states of Himachal Pradesh, Madhya Pradesh, Uttarakhand and Arunachal Pradesh.
